

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/4403/2021**

This the 11th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Nazir Ahmad Mir, S/o Late Abdul Salam Mir, R/o Dana Mazar Noor Bagh  
Srinagar.

.....Applicants

(Advocate:- Mr. M.I. Dar)

**Versus**

1. Mr. Munshi Muzaffar, Managing Director, J&K S&E Corporation, Emporium Building, Srinagar.
2. Mr. Bashir Ahmad Rather, Financial Advisor & Chief Accounts officer, J&K Handicrafts, Srinagar.

.....Respondents

(Advocate: Mr. Amit Gupta, ld. A.A.G)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Learned counsel for the applicant submits that the T.A. has become infructuous on account of subsequent developments which have taken place.

2. Accordingly, the T.A. is dismissed as infructuous.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**